



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,6th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3672/2015	SMTI. RINA KHOUND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
2	WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
3	WP(C)/3232/2016	HIFZUR RAHMAN LASKAR and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.S B CHOUDHURY MR.S K DAS	GA, ASSAM
4	WP(C)/1053/2022	SEEMA LASKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
5	WITH WP(C)/5714/2021	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
6	WITH WP(C)/1369/2022	JITU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
7	WITH WP(C)/3554/2022	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/762/2018	RUPAM KUMAR DAS Versus THE GAUHATI HIGH COURT AND 9 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	GA, ASSAM MR. B J MUKHERJEE MR. S BISWAS MR. S DUTTA (R8 AND 9) MR. R A HAZARIKA SC, G.H.C, H K DAS
2	WP(C)/2593/2018	HILLAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. B CHOUDHURY MR S K SARKAR	GA, ASSAM SC, HEALTH
3	WP(C)/2936/2018	BIBEKA NANDA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	DR. B AHMED SC, CO OP MS U DAS, R-5
4	WP(C)/4483/2018	M/S. NARMADA AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR B SHARMA MR H DAS MR B KAUSHIK MR G J TALUKDAR	GA, ASSAM
5	WP(C)/4736/2019 CAVT. NO.0671/2019	M/S. NISHIKA ROADLINES Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. R MAJUMDAR MR. JUNM LASKAR MR. K BORUAH MR F KHAN MS. A AHMED MS D BARUAH MS BISMITA BARMAN SC, F C I FOR CAVEATOR

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/372/2016	KHAGENDRA NAMASUDRA Versus RAJIB KAR and 2 ORS.	MR. M TALUKDAR MS. D KALITA	MR. S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
2	I.A.(Civil)/1488/2022 in CRP(IO)/56/2018	ABDUL GAFUR Versus AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI
	WITH CRP(IO)/56/2018	ABDUL GAFUR Versus AFIA KHATUN AND 7 ORS.	MS. N BAROOAH MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MR. D KONWAR MR. H KALITA MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R J BORDOLOI (R1-4, R6-8) MRS M SHARMA (R1-4) MR. R ALI (R1-4, R6-8) MS. G P SHAHI (R1-4)
	WITH I.A.(Civil)/2516/2018 in CRP(IO)/56/2018	MD. ABDUL GAFUR Versus AFIA KHATUN AND 12 ORS	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR. R ALI
	WITH I.A.(Civil)/2517/2018 in CRP(IO)/56/2018	ABDUL GAFUR Versus AFIA KHATUN AND 12 ORS.	MRS. K DEVI MR. R GOSWAMI MS. P PATHAK MS. P KALITA	MR. R J BORDOLOI MS. M SARMAH MR A ALI
	WITH I.A.(Civil)/2519/2018 in CRP(IO)/56/2018	ABDUL GAFUR Versus AFIA KHATUN AND 7 ORS.	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR A ALI
	WITH I.A.(Civil)/1484/2022 in CRP(IO)/56/2018	ABDUL GAFUR Versus AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI

3	I.A.(Civil)/3449/2022 in CRP/12921/2022	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	MR. B J MUKHERJEE (r1, r2) MS R SAHA (r1, r2)
	WITH CRP/12921/2022 (Filing Number)	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS (A)	MR. M A SHEIKH	
4	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6)
5	I.A.(Cri.)/1129/2023 in Cri.A./428/2023	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
6	WP(C)/7370/2023	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE

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